

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 19
(IB)-569(ND)/2018

IN THE MATTER OF:

Sh. Anil Kheaterpal

.... Petitioner

v.

M/s. Innovari Technologies Pvt Ltd.

.... Respondent

Order U/s. 9 of (IBC) Liq.

Order delivered on 23.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the OC : Hrishikesh Baruah, Advocate, Anurag Mishra,
Advocate, Adv. Pratik Sarkar
For the Liquidator : Adv. Amit Goel

ORDER

IA-05/2024 Dis, IA-07/2024 Dis, New IA1857/2024

Due to paucity of time, we are unable to take up the matter. At request and by consent, list the matter on **13.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

23.04.2024
Lalit